

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 277 & 278 of 2014,  
65, 66, 56 & 7 OF 2015 & IA NO. 9 of 2015**

**Dated: 08<sup>th</sup> July, 2016**

**In the matter of :**

<b>Chhattisgarh State Power Distribution Co. Ltd.</b>	<b>....Appellant(s)</b>
<b>Versus</b>	
<b>Chhattisgarh State Electricity Regulatory Commission &amp; Ors.</b>	<b>....Respondent(s)</b>

**ORDER**

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matters on **09.08.2016.**

**COURT MASTER**